

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No.535/2000  
O.A. No.536/2000

New Delhi this the 26th day of June, 2000

(10)

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. V.K. Majotra, Member (A)

OA-535/2000

Shri B.B. Sharma,  
Research Officer, Planning Commission,  
Yojana Bhawan, New Delhi. ....Applicant  
(Applicant in person)

Versus

1. Union of India,  
through Secretary,  
Department of Economic Affairs,  
I.E.S. Section, Ministry of Finance,  
North Block, New Delhi.
2. The Secretary,  
Planning Commission, Yojna Bhawan,  
Sansad Marg, New Delhi.
3. The Secretary, U.P.S.C.  
Shahjan Road, New Delhi.

....Respondents

(By Advocate: Shri R.V. Sinha)

OA-536/2000

Shri Narayan Singh  
Research Officer, Planning Commission,  
Yojana Bhawan, New Delhi. ....Applicant

(Applicant in person)

Versus

1. Union of India,  
through Secretary,  
Department of Economic Affairs,  
I.E.S. Section, Ministry of Finance,  
North Block, New Delhi.
2. The Secretary,  
Planning Commission, Yojna Bhawan,  
Sansad Marg, New Delhi.
3. The Secretary, U.P.S.C.  
Shahjan Road, New Delhi.

....Respondents

(By Advocate: Shri R.V. Sinha)

ORDER (Oral)

By Mr. Justice Ashok Agarwal

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In the reply filed by the respondents it is stated that the applicants have since been given their due seniority, and nothing, therefore, survives in the present OAs. The same are, therefore, disposed of with no order as to costs.

(Ashok Agarwal)  
Chairman

(V.K. Majotra)  
Member (A) 26.6.2m

cc.

Attested  
Ashok Agarwal  
C.O.C.